

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.204 - CP(IB) 196 of 2019
Item No.205 – IA 984 of 2023
Item No.206 – IA 892 of 2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Kurlon Ltd

.....Applicant

V/s

India Green Reality Ltd

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

ORDER

CP(IB) 196 of 2019

For the Applicant : Mr. Rashesh Sanjanwala Sr. Adv. a/w.
Ms. Garima Malhotra Adv.

For the Respondent : Mr. Percy Kavin Sr. Adv. a/w. Mr. Nipun Singhvi Adv. &
Ms. Pragati Tiwari Adv.

In view of the intention of both the learned counsels of both the parties to continue the petition filed under Section 7, the matter is listed on 04.10.2023.

IA 984 of 2023

For the Applicant : Mr. Percy Kavin Sr. Adv. a/w. Mr. Nipun Singhvi Adv. &
Ms. Pragati Tiwari Adv.

For the Respondent : Mr. Rashesh Sanjanwala Sr. Adv. a/w.
Ms. Garima Malhotra Adv

Heard both the sides on previous date also. The parties were asked to try for settlement but both the advocates have submitted that there are no chances of settlement at all. Both the parties are reluctant to go for mediation and insist upon to take arguments on the main petition.

In such circumstances, the application is disposed of.

IA 892 of 2022

For the Applicant : Mr. Percy Kavin Sr. Adv. a/w. Mr. Nipun Singhvi Adv. &
Ms. Pragati Tiwari Adv.
For the Respondent : Mr. Rashesh Sanjanwala Sr. Adv. a/w.
Ms. Garima Malhotra Adv

Heard both the learned counsels. This is an application for recalling or modifying the order dated 16.09.2022. Both the learned advocates have submitted that it has been already recalled hence, the application becomes infructuous.

The application is disposed of accordingly, as per the request of learned counsel for the corporate debtor, the documents annexed to these IAs are to be attached to the main petition. The respondent's advocate has no objection for this hence, the documents annexed with this application should be kept along with the main petition.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)